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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.06.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 183/252/HDB/2018
NAME OF THE COMPANY	Aakarshna Entertainment Pvt Ltd
NAME OF THE PETITIONER(S)	Aakarshna Entertainment Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Suma	Adv	Smhainndvalat@rediffmail.com 9849090000	[Signature]

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujay Kumar Reddy	sdc.	9160004435	[Signature]
for RoC			

**ORDER**

Counsel for Applicant is present.

Shri T. Sujay Kumar Reddy, CGSC for RoC along with Ms. G.Suma, Junior Counsel is present. She is directed to file one more copy of the report of the RoC.

List it on 14.06.2018.

  
**Member (J)**

**Binnu**